

WRIT PETITION (C)

FILING NUMBER: 2658 /2020

TARAMANI DEVI

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. The certified copy of order (annexure 5) may be filed with due A.F.S amounting Rs. 10/- only.

Ranjeet Kumar Pankaj

12/06/2020.